

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2086/2016 with CP 467/2016,
O.A. No. 2085/2016 with CP 468/2016,
O.A. No. 2084/2016 with CP 469/2016,
O.A. No. 2467/2016,
O.A. No. 2503/2016,
O.A. No. 2504/2016 &
O.A. No. 2544/2016

New Delhi, this the 18th day of January, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

O.A. No. 2086/2016

Raj Kumar Singh,
Driver, B.No.24080, SNP
Aged 33 years,
S/o Shri Sahjad Singh,
R/o VPO Talwana,
District Alwar, Rajasthan. .. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director). .. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

CP No. 467/2016 in O.A. No. 2086/2016

Raj Kumar Singh,
Driver, B.No.24080, SNP
Aged 33 years,
S/o Shri Sahjad Singh,
R/o VPO Talwana,
District Alwar, Rajasthan. .. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Shri C.R. Garg,
Chairman-Cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate, New Delhi-110002. .. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

O.A. No. 2085/2016

Anil Kumar,
Driver, B.No.21386, SNPD,
Aged 30 years,
S/o Shri Krishan Chand Sharma,
R/o VPO Lisan, District Rewari,
Haryana-123411. .. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director). .. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

CP No. 468/2016 in O.A. No. 2085/2016

Anil Kumar,
Driver, B.No.21386, SNPD,
Aged 30 years,
S/o Shri Krishan Chand Sharma,
R/o VPO Lisan, District Rewari,
Haryana-123411. .. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Shri C.R. Garg,
Chairman-Cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate, New Delhi-110002. .. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

O.A. No. 2084/2016

Sanjay Kumar Chaudhary,
Driver, B.No.24259, SNP
Aged 38 years,
S/o Shri Harkaran Singh,
R/o A-52, Gali No.4,
East Nathu Colony,
Main Mandoli Road,
Shahdara, Delhi-93.

.. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director).

.. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

CP No. 469/2016 in O.A. No. 2084/2016

Sanjay Kumar Chaudhary,
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S/o Shri Harkaran Singh,
R/o A-52, Gali No.4,
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.. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Shri C.R. Garg,
Chairman-Cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate, New Delhi-110002.

.. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

O.A. No. 2467/2016

Jagmohan,
Driver, B.No.21613, DKD,
Aged 33 years,

S/o Shri Ram Kishan,
R/o Yakub Pur,
Tehsil & District Jhajjar,
Haryana.

.. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director).

.. Respondent

(By Advocate : Shri Ayushya Kumar)

O.A. No. 2503/2016

Rajesh Kumar,
Driver, B.No.25659, DKD,
Aged 41 years,
S/o Shri Sukhbir Singh,
R/o House No.199,
Village Mundhela Kalan,
New Delhi-110073.

.. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director).

.. Respondent

(By Advocate : Ms. Divya Jyoti Singh)

O.A. No. 2504/2016

Amit Kumar,
Driver, B.No.22609, DKD,
Aged 32 years,
S/o Shri Ram Niwas,
R/o Village & P.O. Bhaswan Khurd,
Tehsil Gohana, District Sonepat,
Haryana.

.. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director). .. Respondent
(By Advocate : Ms. Charu Sangwan)

O.A. No. 2544/2016

Vijay Kumar,
Driver, B.No.26844, DKD,
Aged 36 years,
S/o Shri Dharam Pal,
R/o House No.521,
Village & P.O. Kair,
New Delhi-110043. .. Applicant

(By Advocate : Shri Anil Mittal)

Versus

Delhi Transport Corporation,
I.P. Estate, New Delhi-110002
(Through Chairman-Cum-Managing Director). .. Respondent

(By Advocate : Mrs. Aarti Mahajan Shedha with Shri Manoj Kumar)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

The applicants in all these OAs, who are Drivers in Delhi Transport Corporation (DTC), filed the present O.As. seeking quashment of show cause notices/termination orders issued to them due to invalid driving licences.

2. The learned counsel for the applicant submits that the subject matter of all these OAs are squarely covered by the decision of a

coordinate bench of this Tribunal in O.A. No.2351/2015 and batch dated 26.10.2016 and, accordingly, these OAs may also be disposed of in terms of the said decision.

3. The learned counsel appearing for the respondents – DTC, while not disputing the said fact, however, submits that they have filed a writ petition against the said decision before the Hon'ble High Court of Delhi.

4. In view of the aforesaid submissions, all these OAs are disposed of in terms of the order dated 26.10.2016 in O.A. No.2351/2015 (Hari Om Singh vs. DTC & others) and batch, however, subject to the result of the writ petition filed by the respondents against the said decision.

5. In view of the above, CP Nos.467/2016, 468/2016 and 469/2016 filed in O.A. Nos.2086/2016, 2085/2016 and 2084/2016, respectively, in respect of interim orders have become infructuous and, accordingly, the same are closed. Notices are discharged.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/